

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 23rd July, 2013

NO.HC.VII-01/2013/ 6035 /A. Smti Sabeena Mazumdar, Sub-Divisional Judicial Magistrate (M), Bilasipara is transferred and posted against the vacant post of Sub-Divisional Judicial Magistrate (S), Lakhimpur, North Lakhimpur.

Smti Mazumdar will hand over charge of her Court and Office to the Chief Judicial Magistrate, Dhubri and proceed to join at her new place of posting immediately.

NO.HC.VII-01/2013/ 6036 /A. In exercise of the powers conferred under Sub-Section (3) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to designate temporarily the following Officer in Grade-III of the Assam Judicial Service as Sub-Divisional Judicial Magistrate and to post him on transfer as Sub-Divisional Judicial Magistrate (M) at the station/ Head-quarters in the district as shown below against his name from the date of taking over charge as such :-

Sl.NO.	Name of the Officer	Designation	District	Head-quarters
1.	Shri Kalyan Kumar Pathak	Sub-Divisional Judicial Magistrate (M)	Dhubri	Bilasipara (vice Smti Sabeena Mazumdar transferred)

NO.HC.VII-01/2013/ 6037 /A. Shri Obang Mize, Judicial Magistrate, 1st Class, Dhemaji is transferred and posted against the vacant post of Judicial Magistrate, 1st Class, Udalguri.

Shri Mize will hand over charge of his Court and Office to the Chief Judicial Magistrate, Dhemaji and proceed to join at his new place of posting immediately.

By Order,
Sd/-Robin Phukan,
REGISTRAR (VIGILANCE)

MEMO NO. HC.VII-01/2013/ 6038 - 6064 A.

Dated 23.07.2013

Copy to :-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati for information.
3. The District and Sessions Judge, _____
4. The Judge, Designated Court, Assam, Guwahati.
5. The Principal Judge, Family Court, NO.I & II, Kamrup, Guwahati.
6. The Principal Judge, Family Court, Cachar, Silchar.
7. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
8. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
9. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati.
10. The Special Judge, Assam, Guwahati.

Contd.....

11. The Special Judge, CBI, Assam, Guwahati.
12. The Member- Secretary, Assam State Legal Services Authority, Guwahati.
13. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar.
14. The Special Judge, Addl. CBI Court, NO.I & II, Assam, Chandmari, Guwahati.
15. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
16. The Joint Registrar (_____), Gauhati High Court, Guwahati.
17. The Chief Judicial Magistrate, _____
18. The Deputy Registrar (_____),Gauhati High Court, Guwahati
19. Smti Sabeena Mazumdar, Sub-Divisional Judicial Magistrate (M), Bilasipara.
20. Shri Kalyan Kumar Pathak, Judicial Magistrate, 1st Class, Sonitpur, Tezpur. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Sonitpur, Tezpur and proceed to join his new assignment immediately.
21. Shri Obang Mize, Judicial Magistrate, 1st Class, Dhemaji.
22. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
23. The Superintendent (_____), Gauhati High Court, Guwahati.
24. The System Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
25. The Judicial Magistrate, Hajo/ Tihu.
26. The C.A. to Registrar General/Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial), Gauhati High Court, Guwahati.
27. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


REGISTRAR (VIGILANCE)


23/7/13

22-07-18